OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 3459-3471/DHC/Gaz.IB/G-2/SC-Judgment/2025 dated 10.06.2025, along with the copy of Judgment dated 15.05.2025, passed by Hon'ble Supreme Court of India in Civil Appeal No. 6846 of 2025 [@Special Leave Petition (C) No. 4980 of 2021], titled as "M/s Dhanbad Fuels Private Limited Vs. Union of India & Anr.", received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the above said Judgment from the official website for kind information & necessary compliance.

(Ravinder Bedi)

Vacation Judge / District Judge (Comm. Court)-12 Central District, Tis Hazari Courts, Delhi

Encls. As above

No. 39913 - 40033 /Genl.(C)/HCS/THC/2025 Dated, Delhi the 2025

Copy to : -

- 1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
- 2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
- 3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
- 5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no. DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
- Dealing Assistant, R&I Branch for uploading the same on LAYERS.
- 7. For uploading the same on Centralized Website through LAYERS.

Vacation District Judge (Comm. Court)-12
Central District, Tis Hazari Courts, Delhi.

IN THE HIGH COURT OF DELHI AT NEW DELHI /DHC/Gaz.IB/G-2/SC-Judgment/2025 Dated: 10 .06.2025 From: The Registrar General, High Court of Delhi, New Delhi. To The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.

- 3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
- 4. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
- 5. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
- 6. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
- 7. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
- 8. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex,
- 9. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
- 10. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
- 11. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
- 12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
- 13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Judgment dated 15.05.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 6846 of 2025 [@ Special Leave Petition (C) No. 4980 of 2021] titled as "M/S Dhanbad Fuels Private Limited vs. Union of India & Anr."

Sir/Madam,

I am directed to forward herwith a copy of Judgment dated 15.05.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 6846 of 2025 [@ Special Leave Petition (C) No. 4980 of 2021] titled as "M/S Dhanbad Fuels Private Limited vs. Union of India & Anr." and to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

(Vinay Sharma) Deputy Registrar (Gazette-IB)

For Registrar General.

Encl: As above.

DEC (GOV. 84.)

DE. DEST (HOS) (OFF.)